

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2921
ANSWERED ON:15.03.2010
REVISED INTEGRATED HOUSING SCHEME
Scindia Smt. Yashodhara Rajee

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Revised Integrated Housing Scheme (RIHS), 2007 for beedi workers;
- (b) the States implementing the above scheme;
- (c) the number of proposals received, approved and rejected under the said scheme since its inception, State-wise and year-wise;
- (d) the number of houses constructed and provided to beedi workers under such Scheme during the said period, State-wise and year-wise; and
- (e) the funds allocated, released and utilised under the Scheme during the said period, State-wise and year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): The Government is implementing the 'Revised Integrated Housing Scheme, 2007 for Beedi Workers. A subsidy of Rs. 40,000/- per tenement per worker is granted, in two equal instalments, to a Beedi worker or a Ghar Khata worker, who has engaged in the Beedi-making for at least one year and having family monthly income not exceeding Rs. 6,500/- for the construction of a house. The subsidy is granted to workers for construction of house on individual basis or to Co-operative Society of workers for construction of houses under Group Housing Scheme (GHS) or to the concerned State Government for construction of houses under Economically Weaker Section (EWS) component of the scheme. The workers' contribution of Rs. 5,000/- is taken after the grant of administrative approval of the house which is returned along with the release of 2nd instalment.

(b) to (e): No proposal, completed in all respects, was rejected under the scheme. The State-wise, year-wise number of houses sanctioned and funds allocated, released & utilized during 2007-08 and 2008-09 under the Revised Integrated Housing Scheme is annexed.